

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

SECOND REPORT

(Presented on 20-7-91)

The Business Advisory Committee held a sitting on Saturday, the 20th July, 1991.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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|---|---|---|
| (1) Discussion on the Resolution seeking disapproval of the Delhi Municipal Laws (Amendment) ordinance, 1991. | } | 2 Hours |
| (2) The Delhi Municipal Laws (Amendment) Bill, 1991.
(Consideration and passing) | | |
| (3) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1991. | } | 2 Hours |
| (4) The Code of Criminal Procedure (Amendment) Bill, 1991.
(Consideration and passing) | | |
| (5) General discussion on the General Budget for 1991-92. | } | 15 hours
(To be taken up on the 26th July and completed by 3 P.M. on the 30th July, 1991). |
| (6) Submission to the Vote of the House of Demands for Grants on Account (General) for 1991-92. | | |

3. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government business, the House may also sit on Saturday, the 27th July, 1991.

4. The Committee also recommend that the House may sit during lunch hour on Wednesday, the 24th and Thursday, the 25th July, 1991.

NEW DELHI;
July 20, 1991
Asadha 29, 1913 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.